

HIGH COURT OF JUDICATURE AT ALLAHABAD
NOTIFICATION

DATED: ALLAHABAD: OCTOBER 16, 2020

No. 1978 /Admin. (Services)/2020

Sri **Mahendra Kumar-II**, Civil Judge, Senior Division, Sonbhadra to be Chief Judicial Magistrate, Sonbhadra vice Sri Ravi Prakash Sahu.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra.

No. 1979 /Admin. (Services)/2020

Pursuant to Government's Office Memorandum No. 691/II-4-2020-E-02-4001(010)/6/2020, dated 15.10.2020, Sri **Ravi Prakash Sahu**, Chief Judicial Magistrate, Sonbhadra is appointed/posted as Senior Law Officer in the Directorate of Medical & Health, U.P., Lucknow on deputation basis.

BY ORDER OF THE COURT

Sd/-

(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL

No. 472/Admin. (Services)/2020 Dated: Allahabad : October 16, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow.
4. The Additional Chief Secretary, Medical Health and Family Welfare Department, Uttar Pradesh Shasan, Lucknow.
5. The Director General, Medical Health and Family Welfare Department, Uttar Pradesh Shasan, Lucknow.
6. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
10. The District & Sessions Judge, Sonbhadra.(Information available on E-mail).

The officers mentioned above shall handover charge their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. Sri Ravi Prakash Sahu, Chief Judicial Magistrate, Sonbhadra.

You shall handover charge of your present post and shall proceed to take over charge of your new posting immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

12. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
13. The Mahalekhakar (Pratham/ Dwitiya), U.P., Allahabad.
14. The Registrar (Judicial) (Budget), High Court, Allahabad.
15. The Registrar (Judicial) (Confidential), High Court, Allahabad.
16. The Registrar (Judicial) (Inspection), High Court, Allahabad.
17. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
18. The Deputy Registrar (Misc.), High Court, Allahabad.
19. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. Private Secretary to Hon'ble Administrative Judge, Sonbhadra with the request to place this notification before His Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**